

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 99 OF 2017

Dated : 14th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Chettinad Power Corporation Ltd. ... Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Arjun Agarwal for R-1

Ms. Priyadarshini
Mr. Chaitanyashil for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **25-4-2019**.

**(S. D. Dubey)
Technical Member**

tpd/ss

**(Justice Manjula Chellur)
Chairperson**